

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 105  
CA No. 34/JPR/2022  
IA (CA) No. 60/JPR/2023  
CP No. 04/213/JPR/2022  
Under Section 213 of  
Companies Act, 2013

**In the matter of:**

**M/s Dexter Capital Advisors Pvt. Ltd. & Ors.**

**...Petitioners**

**Versus**

**Vikas Lakhani and Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Navneet Khera, Adv.  
For the Respondent : Jindagi Shah, Adv.

**ORDER**

Heard Mr. Navneet Khera, Adv. appearing on behalf of Ms. Nivedita R Sarda, Adv. for the Petitioner. Ms. Jindagi Shah, Adv. appearing on behalf of the Respondent. List the matter on 11.07.2024.



(Ashish Verma)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 10, 2024